

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00676/2018

Jabalpur, this Thursday, the 19th day of July, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

M. Rajgopal, S/o Late K. Munikannu Gounder,
Aged about –Adult, Working as Technician & Jr. Engineer,
Power Grid Corporation of India Ltd., 400/220, KV, Sub Station
Patan Road, Village Sukha, Jabalpur-482001 **-Applicant**

(By Advocate –**Shri Anuj Agrawal**)

V e r s u s

1. Union of India, through its Secretary, Ministry of Power, Shram Shakti Bhawan, Rafi Marg, New Delhi, India-110011

2. Power Grid Corporation of India Ltd.
WR-II, 400 KV Sub, Power Grid, Patan Road,
Near Sukha, Village, Jabalpur-482001

-Respondents

ORDER (ORAL)

By Navin Tandon, AM:-

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file the same before the appropriate forum.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member